

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/382(KB)2018
COMP.APPL/23(KB)2021, MA(COMPANIES ACT)/1570(KB)2019,
COMP.APPL/24(KB)2021, COMP.APPL/29(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	UNION OF INDIA, THROUGH SFIO VS SARADHA REALITY INDIA LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)
None.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **12.09.2024**.

(Anamitra Pal)
Court Officer

Ar.